

(25)

OA No. 121/11

27/7/14

For applicant: Ms. Babita Awasthi for
Sri Praveen Kumar
Sri S. Verma, counsel for the respondents
is on adjournment.

List on 23/7/14.

✓
(Dr. Murtaza Ali)
M(J)

J.U
(Ms. Jayati Chandra)
M(A)

48.

O.R.

No R.A. has
been filed.

V.M
21-7-14

23.7.2014

No sufficient time left.
List on 04.9.2014.

A.B.C

O.A.No.121/2011

3
04.09.2014.

Sri Praveen Kumar, learned counsel for the applicant is present and submits that he has no instructions as such. OA may be dismissed for want of instructions. Sri S. Verma, learned counsel for the respondents is present.

Accordingly, OA is dismissed for want of instructions.

O.R.
Copied & Answered
Dated 04-9-14
Praveen
05-9-2014

J.U
(Ms. Jayati Chandra)
Member (A)

W.R. Agarwal
(Navneet Kumar)
Member (J)

Amit/-